173-श्राई टी सी (पी एन)/90-93 दिनांक 4-7-91 द्वारा श्रायात-निर्यात नीतियों में श्रम श्रावश्यक संशोधन किए गए हैं। इनकी प्रतियां संसद पुस्तक।लय में उपलब्ध हैं।

पुस्तकों तथां पित्रकान्नों के श्रायात की श्रनुमित खुले सामान्य लाइसेंस के श्रंतर्गत देना जारी है।

विदेशी मुद्दा विनियमन अधिनियम (फेरा) का उल्लंघन करने वालों के विरुद्ध कार्यवाही

1141. श्री शंकर दयाल सिंह: क्या वित्त मंत्री यह बताने की कृपा करेंग कि:

- (क) पिछले चार महीनों के दौरान "फेरा" के उपबन्धों से संबंधित कितने मामले सरकार के ध्यान में श्राये हैं ; भौर
- (ख) सरकार ने इस संबंध में दोषी व्यक्तियों के विरुद्ध क्या कार्यवाही की है?

वित्त मंत्रालय में राज्य मंत्री (श्री रामेश्वर ठाकुर): (क) गत चार महीनों के दौरान दिनांक 1-3-91 से 30-6-91 तक 1014 मामले पंजीकृत किए गए।

(ख) इस श्रवधि के दौरान प्रवर्तन निदेशालय द्वारा 1216 मामले न्यायनिर्णीत किए गए, 480.14 लाख रुपए की शास्ति श्रिधरोपित की गई श्रौर (41.85 लाख रु.) की भारतीय मुद्रा तथा (52.46 लाख रु) की विदेशी मुद्रा को जब्त किए जाने के श्रादेश दिए।

Import of Used pace makers

1142. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that pace makers retrieved from bodies in the United States are being imported into India as "New" for implantation in patients;

- (b) if so, how many retrieved pace makers have been imported during the last four years, year-wise;
- (c) whether Government are aware that such practice is considered unethical by the people; and
- (d) if so, what action Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. D. K. THARA DEVI SIDDHARTHA): (a) No case of implantation of pacemakers retrieved from the bodies has come to the notice of the Government.

(b) to (d) Do not arise.

Denotification of wildlife sanctuary at Dariaghat in Himachal Pradesh

1143. CHOWDHRY HARI SINGH: SHRI SHIV PRATAP MISHRA:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that a Wildlife Sanctuary at Dariaghat near the Shimla—Bilaspur highway in Himachal Pradesh was denotified for the construction of a Cement Plant in third week of May, 1991;
- (b) if so, whether the Government of Himachal Pradesh sought any permission from the Central Government before issuing the denotification; and
- (c) What arrangements are proposed to protect the wildlife of this sanctuary?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) The Government of Himachal Pradesh, by their notification dated the 1st June, 1991, have denotified the Dariaghat Wildlife Samcturay in Solan District, Himachal Pradesh.

- (b) No. Sir.
- (c) The information is being collected from the Government of Himachal Pradesh and will be laid on the Table of the House.

Amount of net internal borrowings

- 1144. SHRI ASHWANI KUMAR: Will the Minister of FINANCE be pleased to state:
- (a) what were the net internal borrowings as on the 31st March, 1991, 31st March, 1990 and 31st March, 1989; and
- (b) what were their sources, when those are due for repayment and what are the rates of interest on these borrowings?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): (a) The net internal market borrowings of the Central Government outstanding at the end of 31st March, 1989, 1990 and 1991 were as follows:

(Rs. crores)

Outstanding at the end of 31st March

1989 1990 1991 (RE)

Market loans (including loans in course of repayment) 55161 62565 70565

(b) According to Reserve Bank's

Report on Currency & Finance 1989-90, the major owners of the Central Government securities at the end of March 1989 were:

	Percentage tbe total	to
Reserve Bank of India .	20.1	
Scheduled commercial banks	52.2	
Life Insurance Corporation	12.5	

The dates of maturity of the loans and the rates of interest on them are given at pages 46—48 of the document Receipts Budget 1991-92 (July '91), which was presented to Parliament alongwith other Budget documents on 24th July, 1991.

Present value of the rupee

- 1145. DR. YELAMANCHILI SIVAJI: Will the Minister of FINANCE be pleased to state:
- (a) what is the present value of the rupee in relation to that at the end of 1947; and
- (b) what is its present value in relation to US \$ and the British £ and how the Indian rupee compared with these currencies at the end of 1947?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) The present value of the rupee measured as the reciprocal of the Consumer Price Index (CPI) for Industrial Workers, in relation to Re. 1-100 paise in 1947, works out to 7.16 paise in May, 1991 (latest available).

(b) The present value of **the** Indian rupee in relation to US \$ and the £ Sterling as on July 24, 1991 the latest date for which the rates are available, and that in **1947** is given in the table below:

	Rs. Per Unit Foreign Currencies		
Date/Year	US	Dollar Pou	nd St.
July 24, 1991 (Closing Middle Rate 1947 (Par Value)	e) .	25.7533	43.38
		3.3085	13.33

Visit of British Secretary of State for Trade and Industry

1146. DR. YELAMANCHILI SIVAJI: Will the Minister of COMMERCE